

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 218**  
**(IB)-43(ND)/2018**  
**IA-4119/2020, CA-158/2020, IA-4746/2020,**  
**IA-1939/2021, IA-3885/2021, IA-4920/2021**

**IN THE MATTER OF:**

**TDT Copper Ltd. ... Applicant/Petitioner**

**Versus**

**Ujala Pumps Pvt. Ltd. ... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 28.09.2022**

**CORAM:**

**SHRI. BACHU VENKAT BALARAM DAS,**  
**HON'BLE MEMBER (J)**

**SHRI. L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

- For the Applicant** : Mr. Abhimanyu Bhandari, Ms. Nattasha Garg,  
Adv. for the Respondent No. 2 & 3 in  
IA-158/2020
- For the Intervenor** : Mr. Kewal Krishan Saini Adv in IA-4920/2021
- For the Liquidator** : Mr. Ajay Kumar Jain, Mr. Sourit Arora, Adv
- For the Intervenor** : Mr. Kewal Krishan Saini Adv. in IA-4920/2021

**ORDER**

Due to paucity of time, the matter is re-notified to 03.11.2022.

  
**(T.S. SINGH)**  
**COURT OFFICER**